

SPECIAL BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/1495(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	SONAGOLD COMMERCIAL PVT. LTD & ANR
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physical)

Mr. M. S. Tiwari, Adv. : For Petitioner
Mr. Shailendra Kumar Tiwari, Adv.
Ms. Shweta Poddar, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Heard. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**